

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.1612
TO BE ANSWERED ON 08.12.2021**

ROB IN KESINGA

†1612. SHRI BASANTA KUMAR PANDA:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government proposes to approve the Detailed Project Report (DPR) of Railway Over Bridge in Kesinga of my Parliamentary Constituency, which was sanctioned in the year, 2016 but the work could not be started due to delay in land acquisition by the State Government;**
- (b) if so, the time by when the work is likely to be started; and;**
- (c) if not, the reasons therefor?**

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (c): Road Over Bridge (ROB) at Kesinga in lieu of Level Crossing (LC) No. RV-172 falls on National Highway (NH). As per the Memorandum of Understanding (MOU) between Ministry of Railway and Ministry of Road Transport and Highways/National Highway Authority of India (MoRTH/NHAI) dt. 10.11.2014, MoRTH/NHAI has to replace all LCs on NH corridors by ROB/RUBs on single entity basis at their cost. Consideration of Detailed Project Report (DPR) of ROB at Kesinga pertains to MoRTH.
